



PARLIAMENT OF INDIA

# RAJYA SABHA



**STATISTICAL INFORMATION  
RELATING TO QUESTIONS  
TWO HUNDRED AND TWENTY-SEVENTH  
SESSION OF THE RAJYA SABHA**

(22<sup>nd</sup> November to 20<sup>th</sup> December, 2012)

**RAJYA SABHA SECRETARIAT, NEW DELHI  
2013**

PARLIAMENT OF INDIA

# RAJYA SABHA



STATISTICAL INFORMATION  
RELATING TO QUESTIONS  
TWO HUNDRED AND TWENTY-SEVENTH  
SESSION OF THE RAJYA SABHA

(22<sup>nd</sup> November to 20<sup>th</sup> December, 2012)

RAJYA SABHA SECRETARIAT, NEW DELHI  
2013

**Website:** <http://rajyasabha.nic.in>

**E-mail:** [rsqns@sansad.nic.in](mailto:rsqns@sansad.nic.in)

## **PREFACE**

This Pamphlet contains statistical information relating to notices of Questions received during the Two Hundred and Twenty-Seventh Session of the Rajya Sabha and their disposal. There are ten statements containing various kinds of information which have been compiled from statistics relating to Questions dealt with during the Session. Statement-IX gives some figures showing, at a glance, certain important features pertaining to Questions.

NEW DELHI;  
31 January, 2013  
*Magha 11., 1934 (Saka)*

Shumsher K. Sheriff,  
*Secretary-General.*

## CONTENTS

	PAGES
I. Total number of notices of Starred and Unstarred Questions received under each Group .....	1
II. Notices of Starred and Unstarred Questions received for each date after the issue of Bulletin for commencement of the Session.....	2-3
II-A. Abstract showing disposal of notices of Starred and Unstarred Questions.....	4
III. Statistical abstract relating to Questions (Starred and Unstarred) showing the number of notices received in respect of each Ministry/Department and their disposal .....	5-8
IV. Statement showing the subjects on which maximum number of Questions were answered .....	9-10
V. Statements laid on the Table of the Rajya Sabha in reply to Starred Questions.....	11
VI. Abstract showing disposal of Short Notice Questions.	12-16
VII. Statement showing disposal of notices received for raising Half-an-Hour Discussion on matters of public importance arising out of answers to Questions.....	17
VIII. Abstract of Statements made/laid by the Ministers correcting replies given by them to Questions in the Rajya Sabha.....	18
IX. Some interesting features pertaining to Questions asked and answered in the Rajya Sabha.....	19-21
X. Statement showing the Observations/Directions/Rulings made/given for smooth functioning of Question Hour in the Rajya Sabha.....	22

## STATEMENT-I

*Total number of notices of Starred and Unstarred Questions received under each Group*

### GROUP-I

Coal; Consumer Affairs, Food and Public Distribution; Corporate Affairs; Drinking Water and Sanitation; Earth Sciences; Information and Broadcasting; Law and Justice; Micro, Small and Medium Enterprises; Mines; Minority Affairs; New and Renewable Energy; Rural Development; Science and Technology; Water Resources. 1736

### GROUP-II

Civil Aviation, Environment and Forests; Health and Family Welfare; Heavy Industries and Public Enterprises; Petroleum and Natural Gas; Power; Road Transport and Highways; Shipping. 2100

### GROUP-III

Commerce and Industry; Culture; Defence; Home Affairs; Housing and Urban Poverty Alleviation; Labour and Employment; Social Justice and Empowerment; Textiles; Women and Child Development. 1656

### GROUP-IV

Prime Minister; Atomic Energy; Development of North Eastern Region; External Affairs; Finance; Overseas Indian Affairs; Panchayati Raj; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Planning; Space; Steel; Tourism; Tribal Affairs; Urban Development; Youth Affairs and Sports. 2079

### GROUP-V

Agriculture; Chemicals and Fertilizers; Communications and Information Technology; Food Processing Industries; Human Resource Development; Railways; Statistics and Programme Implementation. 1834

**TOTAL**

**9405**

## STATEMENT-II

*Notices of Starred and Unstarred Questions received for each date after the issue of Bulletin for commencement of the Session*

Sl. No.	Date of Sitting	Notices of Starred Questions received	Notices of Unstarred Questions received	Total Notices received	Notices received in Hindi
1	2	3	4	5	6
1.	22.11.2012	215	127	342	58
2.	23.11.2012	242	129	371	67
3.	26.11.2012	251	148	399	74
4.	27.11.2012	298	179	477	82
5.	29.11.2012	244	132	376	67
6.	30.11.2012	301	142	443	71
7.	03.12.2012	270	147	417	71
8.	04.12.2012	340	156	496	89
9.	05.12.2012	376	172	548	101
10.	06.12.2012	312	148	460	72
11.	07.12.2012	331	158	489	110
12.	10.12.2012	320	139	459	106
13.	11.12.2012	394	173	567	111

14.	12.12.2012	358	178	536	102
15.	13.12.2012	326	141	467	77
16.	14.12.2012	395	136	531	111
17.	17.12.2012	316	145	461	76
18.	18.12.2012	390	170	560	85
19.	19.12.2012	406	166	572	95
20.	20.12.2012	291	143	434	76
<b>Total</b>		<b>6376</b>	<b>3029</b>	<b>9405</b>	<b>1701</b>



## STATEMENT-II-A

*Abstract showing disposal of notices of Starred and Unstarred Questions*

Category of Questions	Notices received	Admitted	Admitted by clubbing	Disallowed	Lapsed	Returned	Withdrawn	Cancelled
Starred	6376	400	-	553	3552	3	-	-
Unstarred	3029	3100+	374++	261	1162	-	-	-
<b>TOTAL:</b>	<b>9405</b>	<b>3500</b>	<b>374</b>	<b>814</b>	<b>4714</b>	<b>3</b>	<b>-</b>	<b>-</b>

+ Includes 1647 notices of Starred Questions admitted as Unstarred Questions.

++ Includes 221 notices of Starred Questions admitted as Unstarred Questions by clubbing.

### STATEMENT-III

Statistical abstract relating to Questions (Starred and Unstarred) showing the number of notices received in respect of each Ministry/Department and their disposal

(The figures shown in bracket indicate the number of Notices of Questions received in Hindi)

Sl. No.	Name of the Ministry/Department	Notices received	Admitted		Admitted by clubbing	Disallowed	Lapsed	Returned to Members	With-drawn	Can-celled	No. of Supple-mentaries asked
			Starred	Unstarred							
1	2	3	4	5	6	7	8	9	10	11	12
1.	Prime Minister	32(4)	-	-	-	23(0)	9(4)	-	-	-	-
2.	Agriculture	370(66)	8(2)	128(21)	17(0)	10(0)	207(43)	-	-	-	11
3.	Atomic Energy	96(11)	5(2)	47(2)	3(0)	9(3)	32(4)	-	-	-	5
4.	Chemicals and Fertilizers	177(32)	9(3)	65(11)	16(0)	7(2)	80(16)	-	-	-	5
5.	Civil Aviation	240(28)	8(1)	75(9)	11(0)	8(1)	138(17)	-	-	-	-
6.	Coal	206(29)	9(1)	74(12)	7(0)	26(3)	90(13)	-	-	-	-
7.	Commerce and Industry	271(43)	9(0)	82(15)	6(0)	27(8)	147(20)	-	-	-	9
8.	Communications and Information Technology	278(51)	15(4)	92(21)	15(0)	5(1)	150(24)	1(1)	-	-	5
9.	Consumer Affairs, Food and Public Distribution	269(56)	11(5)	95(16)	7(1)	45(9)	111(25)	-	-	-	-
10.	Corporate Affairs	47(5)	1(1)	18(2)	3(0)	11(0)	14(2)	-	-	-	-

	<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>	<b>8</b>	<b>9</b>	<b>10</b>	<b>11</b>	<b>12</b>
11.	Culture	72(11)	4(1)	25(3)	3(0)	3(0)	37(7)	-	-	-	-	-
12.	Defence	214(22)	6(1)	55(5)	8(0)	14(3)	131(13)	-	-	-	-	-
13.	Development of North Eastern Region	19(0)	2(0)	4(0)	-	2(0)	11(0)	-	-	-	-	4
14.	Drinking Water and Sanitation	104(23)	4(0)	39(7)	4(0)	12(7)	45(9)	-	-	-	-	4
15.	Earth Sciences	41(7)	1(0)	21(6)	2(0)	5(0)	12(1)	-	-	-	-	-
16.	Environment and Forests	340(63)	18(3)	84(21)	10(0)	36(9)	192(30)	-	-	-	-	-
17.	External Affairs	186(39)	9(3)	63(12)	12(0)	33(9)	69(15)	-	-	-	-	-
18.	Finance	772(107)	44(5)	246(50)	50(1)	88(13)	344(38)	-	-	-	-	33
19.	Food Processing Industries	56(10)	2(1)	16(6)	-	-	38(3)	-	-	-	-	-
20.	Health and Family Welfare	600(112)	17(3)	181(39)	19(0)	40(5)	342(65)	1(0)	-	-	-	-
21.	Heavy Industries and Public Enterprises	54(11)	2(0)	17(3)	-	-	35(8)	-	-	-	-	-
22.	Home Affairs	471(103)	14(3)	129(34)	18(0)	56(13)	254(53)	-	-	-	-	3
23.	Housing and Urban Poverty Alleviation	96(18)	5(2)	27(2)	3(0)	3(0)	58(14)	-	-	-	-	5
24.	Human Resource Development	405(94)	20(1)	134(30)	18(0)	16(5)	216(57)	1(1)	-	-	-	8
25.	Information and Broadcasting	101(30)	6(1)	43(17)	6(1)	10(3)	36(8)	-	-	-	-	-
26.	Labour and Employment	176(34)	9(2)	50(9)	4(0)	2(1)	111(22)	-	-	-	-	7
27.	Law and Justice	139(18)	9(1)	44(5)	9(0)	33(7)	44(5)	-	-	-	-	2
28.	Micro, Small and Medium Enterprises	49(9)	1(0)	22(6)	1(0)	1(1)	24(2)	-	-	-	-	-

29.	Mines	72(9)	5(1)	22(4)	-	16(1)	29(3)	-	-	-	-
30.	Minority Affairs	58(17)	4(2)	20(4)	4(0)	9(1)	21(10)	-	-	-	-
31.	New and Renewable Energy	128(13)	9(1)	54(5)	-	17(2)	48(5)	-	-	-	10
32.	Overseas Indian Affairs	39(2)	2(0)	16(0)	-	10(1)	11(1)	-	-	-	-
33.	Panchayati Raj	60(15)	6(1)	26(6)	3(0)	4(1)	21(7)	-	-	-	-
34.	Parliamentary Affairs	8(0)	-	3(0)	1(0)	2(0)	2(0)	-	-	-	-
35.	Personnel, Public Grievances and Pensions	149(23)	5(0)	67(15)	9(0)	12(3)	56(5)	-	-	-	7
36.	Petroleum and Natural Gas	314(67)	13(4)	98(18)	16(0)	9(4)	178(41)	-	-	-	-
37.	Planning	150(39)	-	64(18)	5(0)	17(3)	64(18)	-	-	-	-
38.	Power	245(47)	6(2)	71(18)	7(1)	8(1)	153(25)	-	-	-	-
39.	Railways	519(100)	24(5)	178(43)	22(0)	21(4)	274(48)	-	-	-	8
40.	Road Transport and Highways	232(34)	11(3)	71(12)	4(0)	11(1)	135(18)	-	-	-	-
41.	Rural Development	264(55)	9(2)	78(18)	8(0)	56(4)	113(31)	-	-	-	3
42.	Science and Technology	50(3)	2(0)	17(0)	1(0)	7(1)	23(2)	-	-	-	-
43.	Shipping	75(5)	5(0)	23(3)	4(0)	11(2)	32(0)	-	-	-	-
44.	Social Justice and Empowerment	143(30)	5(0)	38(10)	4(0)	4(0)	92(20)	-	-	-	-
45.	Space	29(0)	1(0)	11(0)	1(0)	2(0)	14(0)	-	-	-	-

8

<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>	<b>8</b>	<b>9</b>	<b>10</b>	<b>11</b>	<b>12</b>
46.	Statistics and Programme Implementation	29(6)	2(0)	7(2)	1(0)	1(1)	18(3)	-	-	-	10
47.	Steel	70(10)	2(0)	18(4)	4(0)	8(2)	38(4)	-	-	-	-
48.	Textiles	68(6)	2(0)	18(1)	2(0)	2(0)	44(5)	-	-	-	2
49.	Tourism	91(18)	7(1)	49(5)	-	7(1)	28(11)	-	-	-	-
50.	Tribal Affairs	85(19)	3(1)	45(6)	3(2)	5(1)	29(9)	-	-	-	5
51.	Urban Development	204(36)	9(4)	82(14)	6(0)	12(4)	95(14)	-	-	-	3
52.	Water Resources	208(53)	9(0)	73(18)	10(0)	27(7)	89(28)	-	-	-	7
53.	Women and Child Development	145(31)	6(2)	41(6)	5(1)	8(2)	85(20)	-	-	-	-
54.	Youth Affairs and Sports	89(27)	5(1)	34(13)	2(0)	3(0)	45(13)	-	-	-	5
<b>TOTAL:</b>		<b>9405(1701)</b>	<b>400(76)</b>	<b>3100(607)</b>	<b>374(7)</b>	<b>814(150)</b>	<b>4714(859)</b>	<b>3(2)</b>	<b>-</b>	<b>-</b>	<b>161</b>

## STATEMENT-IV

*Statement showing the subjects on which maximum number of Questions were answered*

Sl. No.	Name of Ministry/ Department	Subject	No. of Questions Admitted		No. of Supplementaries asked
			Starred	Unstarred	
1	2	3	4	5	6
1.	Agriculture	Agricultural production/growth	2	20	-
2.	Chemicals and Fertilizers	Price of drugs	3	16	5
3.	Civil Aviation	Development and modernization of airports	-	19	-
4.	Commerce and Industry	FDI	-	18	-
		Import/export	2	14	-
5.	Communications and Information Technology	BSNL/MTNL	1	17	-
		Spectrum auction/allocation	2	16	-
6.	Consumer Affairs, Food and Public Distribution	Price rise/inflation	-	13	-
7.	Drinking Water and Sanitation	Drinking water facilities	2	11	-
8.	Environment and Forests	Environmental pollution	6	11	-
		Wildlife conservation	5	9	-
9	External Affairs	Pakistan	2	17	-
		China	-	13	-
10.	Finance	Black money	5	31	-
		Economic/GDP growth	16	56	-
		Value of a rupee	10	26	-

<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>
11.	Health and Family Welfare	Diseases(swine flu/dengue/malaria /cancer)	2	19	-
12.	Home Affairs	Crimes against women and children	-	13	-
13.	Housing and Urban Poverty Alleviation	Schemes for urban poor	2	20	-
14.	Human Resource Development	Right to Education	-	16	-
15.	New and Renewable Energy	Solar energy	6	23	-
16.	Petroleum and Natural Gas	LPG and CNG	3	11	-
17.	Planning	Poverty	-	16	-
18.	Railways	Rail projects	6	38	5
		Railway accidents	-	13	-
		Rail lines	3	17	-
		Safety/security and modernisation	5	21	-
19.	Road Transport and Highways	Highway projects	4	12	-
20.	Rural Development	MGNREGS	2	27	-
21.	Water Resources	Water/irrigation projects	5	20	-

## **STATEMENT-V**

*Statements laid on the Table of the Rajya Sabha in reply to  
STARRED QUESTIONS*

Copies of 381 statements (both in English and Hindi), which were laid on the Table of the Rajya Sabha in reply to Starred Questions, were sent to the Rajya Sabha Notice Office and Lobby for being supplied to Members, half an hour before commencement of the Question Hour, in pursuance of the announcement made by the Chairman in the House on the 16<sup>th</sup> July, 1952. In addition to this, a copy each of the statements was also kept at the seats of Members concerned. Spare copies of the statements were placed at the counter in Lobby for use by other Members.



## STATEMENT-VI

*Abstract showing disposal of SHORT NOTICE QUESTIONS*

Dy. No.	Subject	Name of the Member	Ministry/ Department	Disposal	No. of supplementaries asked
1	2	3	4	5	6
1.	New LPG connections	Shri Sabir Ali	Petroleum and Natural Gas	Lapsed	-
2.	Refusal of treatment by Irish doctor	Shri H.K. Dua	External Affairs	Disallowed	-
3.	Windmill plants in Andhra Pradesh	Shri Y.S. Chowdary	New and Renewable Energy	Answered	-
4.	Fiscal deficit target	Shri Y.S. Chowdary	Finance	Answered	3
5.	Violence in Assam	Shri Prakash Javadekar	Home Affairs	Disallowed	-
6.	Communal violence in Hyderabad	Shri Prakash Javadekar	Home Affairs	Disallowed	-
7.	Revenue from auction of 2G spectrum	Shri Prakash Javadekar	Communications and Information Technology	Lapsed	-
8.	Death of an Indian due to denial of treatment in Ireland	Shri Prakash Javadekar	External Affairs	Disallowed	-
9.	Two off-air interceptors missing from army	Shri Prakash Javadekar	Defence	Disallowed	-
10.	Recognition of Hyderabad Airport as international airport	Shri Y.S. Chowdary	Civil Aviation	Lapsed	-
11.	Development of inland waterways in Gujarat	Shri Parshottam Khodabhai Rupala	Shipping	Lapsed	-
12.	Post-retirement assignments of judges	Shri Parshottam Khodabhai Rupala	Law and Justice	Disallowed	-
13.	Guidelines on mercy killing	Shri Parshottam Khodabhai Rupala	Law and Justice	Disallowed	-

1	2	3	4	5	6
14.	Fire safety measures	Shri Parshottam Khodabhai Rupala	Railways	Disallowed	-
15.	Mercy killing petitions	Shri Parshottam Khodabhai Rupala	Law and Justice	Disallowed	-
16.	Regular revision of medical education syllabi	Shri Parshottam Khodabhai Rupala	Health and Family Welfare	Lapsed	-
17.	Channel for farmers	Shri Parshottam Khodabhai Rupala	Information and Broadcasting	Disallowed	-
18.	Uniform education system	Shri Mansukh L. Mandaviya	Human Resource Development	Disallowed	-
19.	Expansion of underpass on NH-8	Shri Mansukh L. Mandaviya	Road Transport and Highways	Disallowed	-
20.	Shortage of coins	Shri Mansukh L. Mandaviya	Finance	Answered	-
21.	Infiltration activities along international border	Shri Mansukh L. Mandaviya	Home Affairs	Lapsed	-
22.	Sharing of levies with fertilizer units of Gujarat	Shri Mansukh L. Mandaviya	Chemicals and Fertilizers	Disallowed	-
23.	Steps taken to curb cyber-crime	Shri Mansukh L. Mandaviya	Home Affairs	Lapsed	-
24.	Killing of a tea planter in Assam	Shri Prakash Javadekar	Home Affairs	Disallowed	-
25.	Dilution of compulsory sourcing norms from domestic SMEs	Shri Prakash Javadekar	Commerce and Industry	Lapsed	-
26.	Abnormal hike in airfares during Diwali	Shri Prakash Javadekar	Civil Aviation	Lapsed	-
27.	LIC to invest in listed/non-listed companies	Shri Prakash Javadekar	Finance	Disallowed	-
28.	Dilution of compulsory sourcing norms from domestic SMEs	Shri Prakash Javadekar	Commerce and Industry	Lapsed	-

1	2	3	4	5	6
29.	Investment of Wal-Mart in bribing scandal	Shri Prakash Javadekar	Finance	Lapsed	-
30.	Implementation of sectoral central schemes	Shri Prakash Javadekar	Planning	Disallowed	-
31.	Speed Post services	Shri Sabir Ali	Communications and Information Technology	Answered	5
32.	Teaching of Urdu in schools of Delhi	Shri Sabir Ali	Human Resource Development	Disallowed	-
33.	Urdu Academies	Shri Sabir Ali	Human Resource Development	Disallowed	-
34.	Passenger amenities	Shri Y.S. Chowdary	Railways	Disallowed	-
35.	Target for laying of National Highways during Eleventh Five Year Plan	Shri Y.S. Chowdary	Road Transport and Highways	Lapsed	-
36.	Elected panchayat members threatened in J&K and Maharashtra	Shri Prakash Javadekar	Home Affairs	Lapsed	-
37.	Digitization of cable connections in four metropolitan cities	Shri Prakash Javadekar	Information and Broadcasting	Disallowed	-
38.	Outstanding payments to off-shore supply vessels	Shri Sabir Ali	Petroleum and Natural Gas	Lapsed	-
39.	Direct cash transfer scheme	Shri Prakash Javadekar	Finance	Answered	5
40.	Enhancement of minimum monthly pension	Shri M. Venkaiah Naidu	Labour and Employment	Lapsed	-
41.	Suspension of Indian Olympic Association	Shri N.K. Singh	Youth Affairs and Sports	Disallowed	-
42.	CAG	Shri N.K. Singh	Defence	Disallowed	-
43.	Modernization of Chinese Navy	Shri N.K. Singh	Defence	Disallowed	-
44.	Illegally down linked TV channels	Shri N.K. Singh	Information and Broadcasting	Disallowed	-

1	2	3	4	5	6
45.	Suspension of Indian Olympic Association	Shri Vivek Gupta	Youth Affairs and Sports	Disallowed	-
46.	Chit funds and MLM companies in West Bengal	Shri Tapan Kumar Sen	Corporate Affairs	Disallowed	-
47.	Acquiring of land for highway projects	Shri Mansukh L. Mandaviya	Science and Technology	Lapsed	-
48.	Backlog arrears of additional State levies of PSUs and cooperatives of Gujarat	Shri Mansukh L. Mandaviya	Chemical and Fertilizers	Lapsed	-
49.	Releasing of subsidy claims to Fertilizer units	Shri Mansukh L. Mandaviya	Chemicals and Fertilizers	Lapsed	-
50.	Complaints against Vice Chancellor and Registrar of Jamia Millia Islamia University	Shri Prabhat Jha	Human Resource Development	Lapsed	-
51.	Development of quality seeds	Shri Mansukh L. Mandaviya	Agriculture	Disallowed	-
52.	Role of APMC after implementation of FDI in retail sector	Shri M. Rama Jois	Agriculture	Disallowed	-
53.	Lobbying disclosure reports filed by Walmart	Shri M.P. Achuthan	Commerce and Industry	Lapsed	-
54.	Tiger deaths due to poaching	Shri N.K. Singh	Environment and Forests	Lapsed	-
55.	Forgery by LIC Officials	Shri Prakash Javadekar	Finance	Lapsed	-
56.	Explosion at Dehu Road Ordnance Factory	Shri Prakash Javadekar	Defence	Lapsed	-
57.	Increasing subsidized LPG cylinders	Shri D. Bandyopadhyay	Petroleum and Natural Gas	Lapsed	-
58.	Agricultural loan on security of Gold	Shri K.N. Balagopal	Finance	Lapsed	-

1	2	3	4	5	6
59.	Diplomatic relations with Maldives	Shri K.N. Balagopal	External Affairs	Lapsed	-
60.	Measures to cover short fall in tax collection	Shri Vivek Gupta	Finance	Lapsed	-
61.	Dismantling of Railway panels/committee	Shri Vivek Gupta	Railways	Disallowed	-
62.	Arrests made under IT Act	Shri Avinash Rai Khanna	Communication and Information Technology	Lapsed	-
63.	Violence against women	Dr. T.N. Seema	Women and Child Development	Lapsed	-
64.	Print media for awareness about health programmes	Shri D. Bandyopadhyay	Health and Family Welfare	Lapsed	-

## STATEMENT-VII

*Statement showing disposal of notices received for raising  
HALF-AN- HOUR DISCUSSION on matters of public importance arising out  
of answers to Questions*

Dy. No.	Subject	Name of the Member	Ministry/ Department	Disposal	No. of Members who took part in the discussion
1.	Assistance to Indians languishing in foreign jails	Shri Avinash Rai Khanna	External Affairs	Lapsed	-
2.	Money spend on construction and maintenance of statues	Shri Avinash Rai Khanna	Urban Development	Lapsed	-
3.	Funds allocated to J&K Government to promote tourism	Shri Avinash Rai Khanna	Tourism	Lapsed	-
4.	Thorium export by private companies	Shri Prakash Javadekar	Atomic Energy	Lapsed	-
5.	Supply of safe drinking water in Delhi	Shri Ram Vilas Paswan	Urban Development	Lapsed	-
6.	Information regarding bank accounts of HSBC banks	Shri Prakash Javadekar	Finance	Lapsed	-
7.	Loan to J.P. Associates from nationalized banks	Shri Naresh Agrawal	Finance	Lapsed	-
8.	Subsidy on urea and DAP	Shri Naresh Agrawal	Chemicals and Fertilizers	Lapsed	-
9.	Muslims in jails of the country	Shri Mohammed Adeeb	Home Affairs	Lapsed	-
10.	Package for development of NER	Shri Rajiv Pratap Rudy	Development of North Eastern Region	Lapsed	-
11.	Ensuring safety of women	Smt. Jaya Bachchan	Women and Child Development	Lapsed	-

### STATEMENT-VIII

*Abstract of Statements made/laid by the Ministers correcting replies already given by them to Questions in the Rajya Sabha*

Sl. No.	Date	Statement made/laid by	No. of Question to which statement was made/laid	Date of answer to the Question	Subject of the Question
1.	27.11.2012	Shri Ghulam Nabi Azad, Minister of Health and Family Welfare	Unstarred Question 518	14.08.2012	Liver transplantation facility in Government hospitals
2..	11.12.2012	Smt. Jayanthi Natarajan, Minister of State(Independent Charge) of the Ministry of Environment and Forests	Unstarred Question 2513	04.09.2012	Core Areas in Tiger Reserves
3.	14.12.2012	Shri Tariq Anwar, Minister of State in the Ministry of Agriculture and in the Ministry of Food Processing Industries	Unstarred Question 2173	31.08.2012	Suicide by farmers
4.	19.12.2012	Shri K. J. Surya Prakash Reddy, Minister of State in the Ministry of Railways	Unstarred Question 4786	18.05.2012	Job to kin of accident victim
5.	19.12.2012	Shri R. P. N. Singh, Minister of State in the Ministry of Home Affairs	Unstarred Question 2717	05.09.2012	Jail inmates using mobile phones





## STATEMENT-IX

*Some interesting features pertaining to Questions asked and answered in the Rajya Sabha*

1. The number of sittings during which the Question time was allotted..... 20
2. The number of sittings during which the Question Hour was dispensed with..... 1 (on 07.12.2012)
3. The number of sittings which were adjourned without transacting any business..... 1 (on 03.12.2012)
4. The number of sittings during which Question time was allotted but no Questions were orally answered in the House..... 7( on 22<sup>nd</sup>, 23<sup>rd</sup>, 26<sup>th</sup>, and 27<sup>th</sup>, November, and 4<sup>th</sup>, 5<sup>th</sup> and 11<sup>th</sup> December,2012)
5. The number of sittings cancelled..... Nil
6. The number of sittings extended without Question Hour(special sitting) Nil
7. The number of Questions (Starred and Unstarred) received in Hindi..... 1701
8. The number of Members from whom notices were received..... 148
9. The maximum number of times any Member's name appeared in the ballot of Starred Questions ..... 11 (Smt Kusum Rai)
10. The number of Questions answered orally ..... 43
11. The number of Questions on which Supplementaries were put..... 42

12.	The number of Supplementary Questions put.....	161
13.	The number of Questions to which written replies were laid on the Table of the Rajya Sabha.....	3457
14.	The maximum number of notices received from any one Member.....	296 (from Smt. T. Ratna Bai)
15.	The maximum number of Supplementary Questions put by any one Member.....	6 (by Shri Tapan Kumar Sen and Shri C.P.Narayanan)
16.	The maximum number of Supplementaries asked by any one Member on any one day.....	3 ( by Shri Anil Kumar Sahani)
17.	The days on which there were less than 20 Questions in a Starred list.....	Nil
18.	The minimum number of Unstarred Questions put down in a day's list.....	155
19.	The maximum number of Questions on which Supplementary Questions were asked on any one day.....	8(on 30.11.2012)
20.	The minimum number of Questions on which Supplementary Questions were asked on any one day.....	2 (each on 12 <sup>th</sup> and 17 <sup>th</sup> December, 2012)
21.	The maximum number of notices received on any one day after the issue of Bulletin for commencement of the Session.....	972 (on 10.11.2012)
22.	The maximum number of Questions orally answered on any one subject.....	1
23.	The maximum number of supplementaries raised on any one Question.....	5
24.	The maximum number of notices addressed to any one Minister by Members.....	772 ( to Minister of Finance)

25.	The maximum number of admitted Questions addressed to any one Minister.....	290 (to Minister of Finance)
26.	The maximum number of Questions orally answered by any one Minister.....	7 (by Minister of Finance)
27.	The maximum number of Supplementary Questions answered by any one Minister .....	33 (by Minister of Finance)
28.	Number of Questions answered by a Minister, other than by the Minister-in-charge.....	Nil
29.	Average number of Questions received per sitting.....	470.25
30.	Average number of Questions orally answered per sitting...	2.15
31.	Average number of Questions orally answered per sitting (only for those sittings when Questions were orally answered).....	3.9
32.	Average number of Supplementary Questions asked per sitting.....	8.05
33.	Average number of Supplementary Questions on each Question answered orally .....	3.74
34.	Average time taken on each Question orally answered.....	10.76
35.	Total number of Statements in reply to Questions sent to the Rajya Sabha Notice Office and Lobby half an hour before the Question Hour.....	381
36.	The largest number of Statements sent to the Rajya Sabha Notice Office with reference to Questions on any one day.	20 (on 22 <sup>nd</sup> , 23 <sup>rd</sup> and 30 <sup>th</sup> November and 4 <sup>th</sup> , 5 <sup>th</sup> , 7 <sup>th</sup> , 11 <sup>th</sup> , 14 <sup>th</sup> , 18 <sup>th</sup> and 20 <sup>th</sup> December, 2012)
37.	The biggest statement laid on the Table of the Rajya Sabha with reference to a Question sent to the Notice Office and Lobby.....	21 pages ( for SQ 49 answered on 26.11.2012)
38.	Total number of statements made/laid by the Ministers correcting replies given by them to Questions in the Rajya Sabha.....	5

## STATEMENT-X

*Statement showing the Observations/Directions/Rulings made /given for smooth functioning of Question Hour in the Rajya Sabha*

Sl. No.	Observations/ Directions/ Rulings made/given by Chairman/ Dy.Chairman	Date	Observations/Directions/Rulings made/ given
1.	Chairman	11.12.2012	<i>“Hon’ble Members, a situation has arisen in which the Chair has to watch helplessly the disruption of the Question Hour very frequently. I, therefore, propose to call a meeting of the Rules Committee and put before the Members of the Committee two options. One, that the Question Hour be moved to another part of the day. Two, since Members don’t seem to attach very grave importance to the questions being answered, the Question Hour be dispensed with altogether.”</i>
2.	Chairman	14.12.2012	While Starred Question 301 was being answered orally, Dr. Bharatkumar Raut, M.P. repeatedly insisted that he should also be allowed to raise a supplementary. At this the Hon’ble Chairman observed: <i>“A supplementary is a matter of chance and courtesy. It is not a right.”</i> Similarly on Starred Question 302, Prof. S. P. Singh Baghel, M.P. also wanted to raise a Supplementary and the Chairman again observed: <i>“Supplementary Question is not a party right.”</i>